

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/6/2016

NAME OF THE PETITIONER(S) : Mathew Koshy

NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

T. M. VIJAY PRASAD
Practicing Company Secretary

Counsel for the petitioner



ORDER

Shri T M Vijay Prasad, PCS, representing the petitioner present. Counsel for respondents called but absent. No representation. Time extended for final hearing. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

